

F.No. 01(03)/Roster/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.03.2022

ORDER NO. 57 of 2022

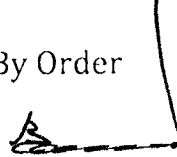
Hon'ble President is pleased to partially modify the roster order no. 50 of 2022 for **CESTAT, Bangalore** from **11.04.2022** to **15.04.2022** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 11.04.2022 to 15.04.2022	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Mumbai,/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar